

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP No. 16/87/2017

**PRESENT: SMT. INA MALHOTRA,
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27-09-2017**

NAME OF THE COMPANY: Sh. Surender Modi

SECTION OF THE COMPANIES ACT: 441

| S.NO. | NAME | DESIGNATION | REPRESENTATION | SIGNATURE |
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Present: Ms. Raveesha Gupta, Advocate

ORDER

The prosecution is stated to be pending in this case. Ld. Counsel prays for an adjournment to take appropriate steps in terms of provisions of Section 441 of the Companies Act.

To come up on 24th October, 2017.

— Sd —
(Ina Malhotra)
Member (J)